

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR
Original Application No. 269 of 2001

Jabalpur, this the 22nd day of August, 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

1. Jayant Kumar Umbre
son of Shri B.P. Umbre,
aged about 28 years,
Choukidar,
Military Engineering Services
(MES),
MES Headquarters, 23/1 CMM
Road Jabalpur (MP)
2. Surendra Yadav,
Son of Shri R.L. Yadav,
aged about 28 years,
Choukidar,
Military Engineering Services
(MES) East,
R/o Karodigram, Distt.
Jabalpur (MP)

APPLICANT

(By Advocate - Shri Mrigendra Singh)

VERSUS

1. Union of India,
Through its Secretary,
Ministry of Defence,
Raksha Bhawan,
New Delhi.
2. Engineer-in-Chief,
Military Engineering Services,
Army Headquarters,
DHQ PO,
New Delhi.
3. Chief Engineer,
Military Engineering Services,
Central Command,
Headquarter Lucknow
4. Chief Engineer,
Military Engineering Service,
Jabalpur Zone,
Bhagat Marg, Jabalpur.
5. Commander Works Engineers,
Military Engineering Service,
Supply Road, P.O. 54, Jabalpur
(MP)



: 2 :

6. Garrison Engineer,
Military Engineering Service
(East) Jabalpur,
District Jabalpur (MP)

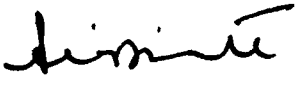
RESPONDENTS

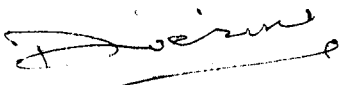
(By Advocate - Shri S.C. Sharma)

O R D E R (ORAL)

By D.C. Verma, Vice Chairman (Judicial) -

MA No. 1202/03, is by the applicants to withdraw the Original Application with liberty to file a fresh original Application. Prayer is allowed. The original Application is dismissed as withdrawn.


(Anand Kumar Bhatt)
Administrative Member



(D.C. Verma)
Vice Chairman (Judicial)

पृष्ठांकन से ओ/न्या.....जबलपुर, दि.....

पलिलिपि अर्जो धित:-

- (1) सचिव, उच्च न्यायालय बार एसोसिएशन, जबलपुर
- (2) आवेदक श्री/श्रीमती/कु.....के काउंसल
- (3) प्रत्यक्षी श्री/श्रीमती/कु.....के काउंसल
- (4) संवर्धन, को.प.अ., जबलपुर जलसंधि
सूचना एवं आवश्यक कार्यवाही हेतु

marginalia Engh - Acc
SC Sharma Acc


रजिस्ट्रार

4.9.03

Issued
on 4.9.03
BS